

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH NEW DELHI

**OA NO. 607/2018 (VINOD KUMAR JANGRA Versus STATE OF
HARYANA AND ORS.)**

AS PER HON'BLE NGT ORDER DATED 26.05.2025

Sr. No.	Particulars	Page No.
1.	Report in the matter of OA No. 607/218 (Vinod Kumar Jangra Versus State of Haryana andors).	1-2
2.	Annexure –R/1	3-4
3.	Annexure –R/2 (Colly)	5-8
4.	Annexure –R/3	9-19

Action Taken Report dated 25.11.2025 in compliance with Hon'ble National Green Tribunal, Principal Bench, New Delhi, order dated 26.05.2025 in the matter of OA No. 607/2018 (Vinod Kumar Jangra Versus State of Haryana and Ors.). 12966

Background

The stone crushers are located in the district of Charkhi Dadri, Haryana in the various villages of two Tehsil namely (i) Charkhi Dadri (ii) Badhra and mainly in five major cluster in District Charkhi Dadri. There are total 343 Nos. stone crushing units in district Charkhi Dadri as per order of Hon'ble NGT since 2013.

Hon'ble NGT passed the following directions in order dated 26.05.2025 in OA No. 607/2018 (Vinod Kumar Jangra Versus State of Haryana And Ors.): -

14. *The above carrying capacity report requires to be cross checked by an expert body, therefore, we direct the District Magistrate, Charkhi Dadri to submit the carrying capacity report alongwith all the supporting document to the Member Secretary, CPCB within two weeks. The member secretary CPCB will get the carrying capacity report cross-checked by an expert body and ascertain the correct carrying capacity of District Charkhi Dadri within three months. The HSPCB and other regulatory agencies of District Charkhi Dadri will ensure that the carrying capacity so determined by the CPCB through the expert body is not exceeded or violated.*

15. *Against levy of final environmental compensation by the joint Committee, none of the stone crusher units have raised any objection. Hence, we affirm the calculation of EC done by the joint Committee. The HSPCB is directed to recover the environmental compensation calculated by the joint Committee from the stone crusher units which have not deposited the same till now. It will be open to the HSPCB to take coercive measures to recover the same as expeditiously as possible preferably within a period of three months. The action taken report will be submitted by the HSPCB and CPCB by 15.09.2025 before the Registrar General of the Tribunal via email at judicial-ngt@gov.in, preferably in the form of a searchable PDF/OCR-supported PDF and not in the form of an Image PDF. If deemed necessary, the matter will be listed for consideration before the bench again.*

The action taken report in compliance with the above directions passed by Hon'ble National Green Tribunal, New Delhi, is as under : -

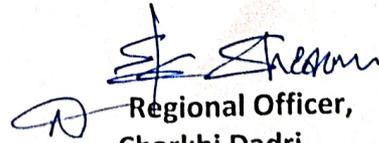
1. In compliance of Hon'ble NGT directions, the District Magistrate, Charkhi Dadri has submitted the carrying capacity report alongwith all the supporting document to the Member Secretary, CPCB vide letter No 1362 dated 23.07.2025. Copy of letter No 1362 dated 23.07.2025 is annexed as **Annexure -R/1**.
2. The joint committee has imposed Environmental Compensation against 16 unit amounting Rs. 9181250/- for the period 01.01.2013 to 29.04.2019. 03 nos units has deposited amounting of Rs. 2156250/- and against remaining 13 Nos. of units, property attachment by revenue department is under process whose names are mentioned in Revenue Department letter dated 28.08.2025.
3. HSPCB has imposed EC on 80 stone crushing units amounting of Rs. 50341503/- and recovered of EC amount of Rs. 34616503/- from 61 stone crushing units. 04 stone crushing units i.e. M/s Shyam Grit Udyog village Pichopa kala, M/s Balaji Stone Crusher, VPO Kaliyana, Charkhi Dadri, M/s Jai Bajrang Bali Stone Crusher, Village Ramlawas, Charkhi Dadri, M/s Om Shivam Stone Crusher, Kaliyana, Charkhi Dadri has deposited partial EC i.e. Rs. 1,96,875 out of Rs.9,40,625, Rs. 15,46,875/- out of Rs. 23,18,750/-, Rs. 4,21,875/- out of Rs. 5,15,625/- & Rs. 1,75,000/- out of Rs.

9,37,500 respectively. Thus, 23 stone crushing units have not deposited the environmental compensation including 04 stone crushing units who deposited only partial EC.(Property of 12 Nos of units have been attached by revenue department and process of recovery of EC is in progress through Land Revenue Department against 08 stone crushing units & 03 nos of environmental compensation imposing order have been received recently). The Copy of revenue department letter dated 28.08.2025, 09.10.2025 and 14.10.2025 are attached herewith as **Annexure-R/2 (Colly)**.

4. The Environmental Compensation has been recommended against 04 nos units to head office HSPCB. The details of unit wise Environmental Compensation status is attached as **Annexure – R/3**. A summary of EC imposed, recovered and steps being taken to recover the same is as under:

01.01.2013 to 29.04.2019			30.04.2019 to 10.09.2025			
Environmental compensation imposed (Rs.)	Environmental compensation recovered (Rs.)	Environmental compensation pending (Rs.)	Environmental compensation imposed (Rs.)	Environmental compensation recovered (Rs.)	Environmental compensation pending (Rs.)	Environmental compensation recommended to Head Office HSPCB. (Rs.)
9181250 (16 units)	2156250 (03 units)	7025000 (13 units)	50341503 (80 Unit)	34616503 (61 Unit including 04 units deposited partially EC mentioned at sr. No. 13,25,71 & 92)	15725000 (23 units) out of 23, 12 units property attached, 08 units under recovery process with revenue department and 03 units EC order recently received from HQ, HSPCB.	2112500 (04 units)

It is humbly prayed that the above Action Taken Report may be considered please.


Regional Officer,
Charkhi Dadri

Date: 25.11.2025
Place: Charkhi Dadri

**OFFICE OF DEPUTY COMMISSIONER, CHARKHI DADRI**

To:

The Member Secretary,
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Government of India.

No.: 1362 /MB Date: 23.07.2025

Sub: Submission of Carrying Capacity Report of District Charkhi Dadri alongwith supporting documents in Compliance with Hon'ble NGT Order dated 26.05.2025 in OA No. 607 of 2018 titled as Vinod Kumar Jangra Vs State of Haryana & Ors.

Ref: Hon'ble NGT Order dated 26.05.2025 and CPCB Letter dated 20.06.2025.

In compliance with the Hon'ble National Green Tribunal's order dated 26.05.2025 in OA No. 607 of 2018 titled *Vinod Kumar Jangra Vs State of Haryana & Ors., it is submitted that the Tribunal has disposed of the matter with specific directions regarding the carrying capacity report of District Charkhi Dadri. The relevant extract of the said order is reproduced below for ready reference:

"The above carrying capacity report requires to be cross-checked by an expert body. Therefore, we direct the District Magistrate, Charkhi Dadri to submit the carrying capacity report along with all the supporting documents to the Member Secretary, CPCB within two weeks. The Member Secretary, CPCB, will get the carrying capacity report cross-checked by an expert body and ascertain the correct carrying capacity of District Charkhi Dadri within three months. The HSPCB and other regulatory agencies of District Charkhi Dadri will ensure that the carrying capacity so determined by the CPCB through the expert body is not exceeded or violated."

Room No. 117, 1st Floor, New Mini Secretariat, Charkhi Dadri-127306 (Haryana)

Ph. No. 1250-222600, 222601 (Office), 01250-222503 (Camp Office)

E-Mail : dcharkhidadri@gmail.com

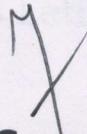
Accordingly, please find enclosed herewith the Carrying Capacity Report of District Charkhi Dadri along with supporting documents, including Ambient Air Quality Monitoring Reports.

It is further submitted that the Action Taken Report shall be submitted by the HSPCB and CPCB to the Hon'ble Tribunal by 15.09.2025, as per the directions, via email at judicial-ngt@gov.in.

This is submitted for your kind information and necessary action, please.

Enclosures:

1. Carrying Capacity Report of District Charkhi Dadri
2. Manual as well as continuous Ambient Air Quality Monitoring Reports


**Deputy Commissioner
Charkhi Dadri**



The above carrying capacity report requires to be cross-checked by an expert body. Therefore, we direct the District Magistrate, Charkhi Dadri to submit the carrying capacity report along with all the supporting documents to the Member Secretary, CPCB within ten days. The Member Secretary, CPCB, will get the carrying capacity report cross-checked by an expert body and ascertain the correct carrying capacity of District Charkhi Dadri within three months. He shall also direct other regulatory agencies of District Charkhi Dadri to ensure that the carrying capacity so determined by the CPCB through the expert body is not exceeded or violated.

प्रेषक,

तहसीलदार,
चरखी दादरी।

सेवा में,

क्षेत्रीय अधिकारी,
हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड,
चरखी दादरी।

क्रमांक

/ टी0आर0ए0

दिनांक

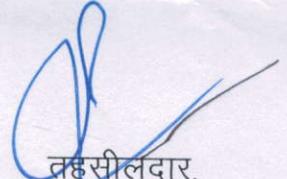
विषय:-

Status regarding recovery for Environmental compensation imposed on Stone Crusher unit operated in district Charkhi Dadri.

संदर्भ:-

आपके कार्यालय के पत्र क्रमांक एच0एस0पी0सी0बी0 / सी0डी0 / 2025 / 524-27 दिनांक 07.08.2025 बारे।

उपरोक्त विषय बारे आपकी सेवा में भेजकर अवगत करवाया जाता है कि आपके संदर्भित पत्र केस साथ संलग्न सूचि मे बिन्दु 03, 13 व 14 मे दर्शाये गए सम्बंधित स्टोन केशरो से बकाया राशि की वसूली उपरान्त उनके केस वापिस उपायुक्त महोदय की सेवा मे भेज दिए गए है। सूचि मे शेष अन्य स्टोन केशरो की सम्बंधित कार्यावाही की रिपोर्ट इस पत्र के साथ संलग्न करके आपको सूचनार्थ प्रेषित है।


तहसीलदार,
चरखी दादरी।

क्रमांक

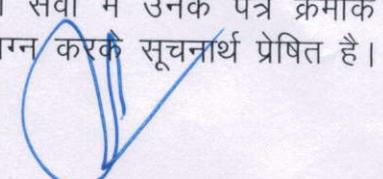
1253

/ टी0आर0ए0

दिनांक

28/8/25

इसकी एक प्रति कलैक्टर महोदय, चरखी दादरी की सेवा में उनके पत्र क्रमांक 3269 / डी0आर0ए0 दिनांक 20.08.2025 के संदर्भ में उक्त सूचि संलग्न करके सूचनार्थ प्रेषित है।


तहसीलदार,
चरखी दादरी।





50	सम	325	त्रिशूल स्टोन केशर	झोझूकलां	1662500	कुर्की दर्ज हो चुकी है।
51	सम	327	जय बजरंग बली स्टोन केशर	रामलवास	93750	कुर्की दर्ज हो चुकी है।
52	सम	330	अंजली स्टोन केशर	खेडी बत्तर	781250	कुर्की दर्ज हो चुकी है।
53	सम	331	न्यू बाबा पीर स्टोन केशर	सम	768750	कुर्की दर्ज हो चुकी है।
54	सम	337	आसू स्टोन केशर	मानकावास	731250	कुर्की दर्ज हो चुकी है।
55	सम	338	हिमालय स्टोन केशर	झोझूकलां	421875	कुर्की दर्ज हो चुकी है।
56	सम	339	श्री श्याम ग्रिड उधांग	रामलवास	768750	कुर्की दर्ज हो चुकी है।
57	सम	342	पोखर स्टोन केशर	रामलवास	421875	कुर्की दर्ज हो चुकी है।
58	सम	344	अंजनी माता स्टोन केशर	पिचौपा कलां	756250	कुर्की दर्ज हो चुकी है।
59	सम	349	बालाजी स्टोन केशर	कलियाणा	771875	कुर्की दर्ज हो चुकी है।
60	सम	350	दादरी स्टोन केशर	मानकावास	1000000	कुर्की दर्ज हो चुकी है।
61	सम	513	जय बाबा जमना गिरि स्टोन केशर	बिरही कलां	562500	कुर्की कार्यवाही जारी है।
62	सम	514	मयूर स्टोन केशर	संभलवास	306250	कुर्की कार्यवाही जारी है।
63	सम	516	महालक्ष्मी स्टोन केशर	राम	306250	कुर्की कार्यवाही जारी है।
64	सम	515	शिवशंकर स्टोन केशर	सम	481250	कुर्की कार्यवाही जारी है।
65	सम	517	दादा देवी नाथ स्टोन केशर	पिचौपा कलां	375000	कुर्की कार्यवाही जारी है।
66	सम	518	बालाजी स्टोन केशर	सम	375000	कुर्की कार्यवाही जारी है।
67	सम	520	अंजनी माता स्टोन केशर	पिचौपा कलां	306250	कुर्की कार्यवाही जारी है।
68	सम	521	सनराईज स्टोन केशर	खेडी बत्तर	718750	कुर्की कार्यवाही जारी है।
69	सम	523	दोस्ती स्टोन केशर	असावरी	718750	भू-राजस्व प्रक्रिया जारी है।
70	सम	525	नीलकण्ठ स्टोन केशर	खेडी बत्तर	718750	भू-राजस्व प्रक्रिया जारी है।
71	सम	526	जय बाबा सीता नाथ स्टोन केशर	सम	718750	कुर्की कार्यवाही जारी है।
72	सम	527	सीतानाथ स्टोन केशर	खेडी बत्तर	718750	कुर्की कार्यवाही जारी है।
73	सम	528	सरस्वती स्टोन केशर	खेडी बत्तर	718750	कुर्की कार्यवाही जारी है।
74	सम	491	श्री राधे स्टोन केशर	बिरही कलां	1000000	कुर्की दर्ज हो चुकी है।

CA
/

प्रेषक,

तहसीलदार,
चरखी दादरी।

सेवा में,

हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड,
रामकृष्ण परिषर, लाल कोठी वाली गली, वार्ड नं0 17 लौहारू रोड,
चरखी दादरी।

क्रमांक 1393 / टी0आर0ए0

दिनांक 9/10/25

विषय:- Recovery of Environment compensation from stone crushing unit in District Charkhi Dadri.

सन्दर्भ:- आपके कार्यालय के पत्र क्रमांक HSPCB/CD/2025/703 दिनांक 30.09.2025 बारे।

उपरोक्त बारे आपको भेजकर अबगत करवाया जाता है कि आपके संदर्भित पत्र के आधार पर मार्फत उपायुक्त कार्यालय निम्न सूची में दिए गए स्टोन केशरो से सम्बंधित केस आज दिनांक 06.10.2025 को भू-राजस्व के तहत प्राप्त हुए हैं। सूची:-

Sr.No	Name and address of stone Crusher
1	Omkara Mines & Crusher, Pichopa, Chakhi Dadri
2	Shyam grit Udyog, Pichopa Kalan, Charkhi Dadri
3	Peer Baba stone Crusher, Asawari, charkhi Dadri
4	Mahadev Stone Crusher, Jhojhu Kalan, Charkhi Dadri
5	Dalawas stone crusher, Tiwala, Charkhi Dadri
6	Luxmi stone crusher, Asawari, Charkhi Dadri
7	Arya stone crusher, Jhojhu Kalan, Charkhi Dadri

उक्त स्टोन केशरो से सम्बंधित बकाया राशि की वसूली हेतु उन्हे दिनांक 23.10.2025 के लिए नोटिस देकर तलब किया गया है। उक्त बाकीदार स्टोन केशर/मालिक/पार्टनर की चल अचल सम्पति का ब्यौरा भी सम्बंधित हल्का पटवारियों से मांगा गया है। जिसके आधार पर आगामी कार्यवाही अमल में लाई जावेगी। मामले में उक्त सभी बाकीदार स्टोन केशरो से वसूली के प्रयास जारी है। रिपोर्ट आपको सूचनार्थ प्रेषित है।

ok
तहसीलदार,
चरखी दादरी।

क्रमांक 1394 / टी0आर0ए0

9/10/25 दिनांक

इसकी एक प्रति कलेक्टर महोदय, चरखी दादरी की सेवा में उनके पत्र क्रमांक 3362-3368/डी0आर0ए0 दिनांक 06.10.2025 के सन्दर्भ में सूचनार्थ प्रेषित है।

ok

ok
तहसीलदार,
चरखी दादरी।

प्रेषक,

तहसीलदार,
चरखी दादरी।

सेवा में,

हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड,
रामकृष्ण परिषर, लाल कोठी वाली गली, वार्ड नं० 17 लौहारु रोड,
चरखी दादरी।

क्रमांक

140

/टी0आर0ए0

दिनांक

14/10/25

विषय:-

Recovery of Environment compensation from stone crushing unit in
District Charkhi Dadri.

सन्दर्भ:-

आपके कार्यालय के पत्र क्रमांक HSPCB/CD/2025/649 दिनांक 09.09.2025 बारे।

उपरोक्त बारे आपको भेजकर अवगत करवाया जाता है कि आपके संदर्भित पत्र के आधार पर मार्फत उपायुक्त कार्यालय M/S Om Shivam Stone Crusher, Kaliyana, Chakhi Dadri से सम्बंधित केस आज दिनांक 13.10.2025 को भू-राजस्व के तहत प्राप्त हुआ है।

उक्त स्टोन केशर से सम्बंधित बकाया राशि की वसूली हेतु दिनांक 23.10.2025 के लिए नोटिस देकर तलब किया गया है। उक्त बाकीदार स्टोन केशर/मालिक/पार्टनर की चल अचल सम्पत्ति का ब्यौरा भी सम्बंधित हल्का पटवारी से मांगा गया है। जिसके आधार पर आगामी कार्यवाही अमल में लाई जावेगी। मामले में उक्त बाकीदार स्टोन केशरों से वसूली के प्रयास जारी है। रिपोर्ट आपको सूचनार्थ प्रेषित है।

तहसीलदार,
चरखी दादरी।

क्रमांक / TKA

दिनांक

इसकी एक प्रति कलेक्टर महोदय, चं० पटवारी की सेवा में
उक्त कार्यालय के पत्र क्र० 3371 /DRA दिनांक 10/10/2025
के संदर्भ में सूचनार्थ प्रेषित है।

तहसीलदार
चरखी दादरी

Sr. No.	Name & Address of the unit	Details of final EC for period from 01.01.2013 to 29.04.2019				Details of final EC for period from 30.04.2019 to 01.02.2024								
		Period	Specific Violation	Amount of EC Imposed (Rs.)	Amount of EC Recovered (Rs.)	Amount of EC Pending (Rs.)	Status of property attachment	Period	Specific Violation	EC Amount Imposed (Rs)	Amount of EC Recovered (Rs)	Amount of EC pending (Rs.)	Status of property attachment	Amount of EC recommended to Head Office (Rs)
1	Rao Stone Crusher Co., Village Kaliyana Charkhi Dadri, Latitude : 28.55752 , Longitude : 76.201481	-	-	-	-	-		27 days (18.01.2020 to 13.02.2020) & 01.07.2021 to 14.12.2021 from 130 Days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016 & Covered shed not adequate, green belt not adequate	812500	812500	-		
2	New Baba Sita Nath Stone Crusher, Village Kaliyana, Charkhi Dadri , Latitude : 28.57026 , Longitude : 76.20651	-	-	-	-	-		18.01.2020 to 13.02.2020 (13.5 Days) as there was ban from 6:00PM to 6:00 AM as per EPCA direction	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	81375	81375	-		
3	Pardhan Stone Crusher Village Kaliyana, Charkhi Dadri , Latitude : 28.5731267 , Longitude : 76.20173	-	-	-	-	-		92 days (23.03.2019 to 13.02.2020 - Grap period (22 days) - close its own (61+153 days)	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	575000	575000	-		
4	Bhagwati Stone Crusher, Vill, Kheri Battar, Charkhi Dadri , Latitude : 28.5645 , Longitude : 76.18822	-	-	-	-	-		17.01.2020 to 16.02.2020(15 .5 Days) as there was ban for 06:00 PM to 06:00AM as per EPCA directions	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	96875	96875	-		
5	Soorya Stone Crusher Village Pichopa Kalan, Charkhi Dadri , Latitude : 28.551836 , Longitude : 76.084153	-	-	-	-	-		19.01.2020 to 19.02.2020 (16 Days) as there was ban for 6:00 PM to 6:00 AM as per EPCA Direction	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	100000	100000	-		
6	Saraswati Stone Crusher, Vill Kheri Battar, Charkhi Dadri , Latitude : 28.568261 , Longitude : 76.184435	01.04.2014 to 24.07.2014=115 Days	1. Not submitted consent to operate obtained from board. 2. Not submitted running schedule for collection of Air sample. 3. Not submitted the analysis report under Air act for 2013-14. 4. Not submitted legal source of raw material.	718750	-	718750	Under process	-	-	-	-	-		

7	R.B.S Stone Crusher Village Kaliyana, Charkhi Dadri , Latitude : 28.57092 , Longitude : 76.20239	-	-	-			24.5 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	153125	153125	-		-
8	Millan Stone Cusher, Village Kaliyana, Charkhi Dadri , Latitude : 28.575207 , Longitude : 76.205681	-	-	-			150 Days (01.07.2019 to 18.12.2019 - Grap Period 45 + 33 Days)	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	937500	937500	-		-
9	Omkara Mines and Crushers, Village Pichopa Kalan, Charkhi Dadri , Latitude : 28.55111 , Longitude : 76.08887	-	-	-			03.05.2023 to 29.08.2023=1 19 Days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	743750	-	743750	Under process	
10	Jai Ambey stone Crusher, Vill. Kheri Battar, Charkhi Dadri , Latitude : 28.56807 , Longitude : 76.183519	-	-	-			31.01.2022 to 26.05.2022	(1). That the unit had not provided proper covered shed as per notification dated 11.05.2016. (2). That the unit had not provided proper metal road as per notification date 11.05.2016. (3) That the unit had not provided regular cleaning and wetting of permises. (4). Tree Plantation was not adequate and not provide barricadeon all Sides. (5) Log book was not maintained for energy and water consumption & production of the unit. (6). Sample of inward/ourwaard of Air emission was collected from the permises of unit on 21.10.2020 and as per A/R no. 451-452 dated 27.10.2020 parameters were found exceeding the parescribed limits. & Not adequate shed and	318750	318750	-		-
11	Dada shakti Stone Crusher, Village Pichopa Kalan, Charkhi Dadri , Latitude : 28.551809 , Longitude : 76.081648	-	-	-			183 Days (18.03.2021 to 17.09.2021)	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	1150000	1150000	-		-
12	Bed Stone Crusher Village Pichopa Kalan, Charkhi Dadri , Latitude : 28.551698 , Longitude : 76.087951	-	-	-			03.05.2023 to 29.08.2023=1 19 Days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	743750	743750	-		-
13	Balaji Stone Crusher, VPO Kaliyana, Charkhi Dadri , Latitude : 28.57309 , Longitude : 76.20328	-	-	-			247 days (26.03.2019 to 13.02.2020 - Grap Period (78 Days)) & 124 days n(16.01.2023 to 20.05.2023)	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	2318750	1546875	771875	Yes	-
14	Jai Shree Ram Stone Crusher, Village Kheri Battar, Charkhi Dadri , Latitude : 28.554398 , Longitude : 76.187539	-	-	-			16.01.2023 to 25.05.2023=1 29 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	806250	806250	-		-

15	Jai Baba Sita Nath Stone Crusher, Vill. Kheri Battar, Charkhi Dadri , Latitude : 28.57041 , Longitude : 76.18556	01.04.2014 to 24.07.2014=115 days	1.The consent was expired on 31.01.2014. 2.The unit has not applied for consent online. 3.The unit was in operation without CTO from Board.	718750	-	718750	Under process	-	-	-	-	-	-	-
16	Jagdish Pahal Stone Crusher Village Birhi Kalan Charkhi Dadri , Latitude : 28.607937 , Longitude : 76.138801	-	-	-	-	-	-	25.03.2019 to 16.02.2020= 329-45-34.5 (GRAP period) = 249.5 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	1559375	1559375	-	-	-
17	Vishal Stone Crusher, Village Kheri Battar, Charkhi Dadri , Latitude : 28.55785 , Longitude : 76.18547	01.04.2014 to 24.07.2014=115 days	1.The consent was expired on 31.01.2014. 2.The unit has not applied for consent online. 3.The unit was in operation without CTO from Board.	718750	718750	-	-	-	-	-	-	-	-	-
18	Durga Stone Crusher Mills, Village Kaliyana, Charkhi Dadri , Latitude : 28.57244 , Longitude : 76.20219	-	-	-	-	-	-	261.5 days (23.03.2019 to 07.03.2020 -Grap preiod &Covid 19 (45+44.5Days)	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	156000	156000	-	-	-
19	Bijender Singh Stone Crusher, Kheri Battar, Charkhi Dadri , Latitude : 28.56848 , Longitude : 76.18196	-	-	-	-	-	-	122 days (16.01.2023 to 18.05.2023)	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	762500	762500	-	-	-
20	Baniwal Stone Crusher, Vill. Kheri Battar, Charkhi Dadri , Latitude : 28.565271 , Longitude : 76.184592	-	-	-	-	-	-	251.5 Days(23.03.2019 to 16.02.2020 - Grap Period (79.5 Days))	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	1575000	1575000	-	-	-
21	Amarnath Stone Crusher Vill-Kheri Battar,Distt Charkhi Dadri , Latitude : 28.553422 , Longitude : 76.184178	07.10.2018 to 29.01.2019=115 days	1.Not provided adequate covered shed. 2.Not provided adequate wind breaking wall. 3.Not provided sufficient number of sprinklers. 4.Not provided adequate metalled road 5.Not provided adequate tree plantation. 6.Not provided interlocking system. 7.Not provided logbook for APCM	718750	718750	-	-	-	-	-	-	-	-	-
22	Baba Ramdass Stone Crusher Village Kaliyana, Charkhi Dadri , Latitude : 28.573058 , Longitude : 76.20666	-	-	-	-	-	-	18.01.2020 to 28.02.2020 (as there was ban for 06:00 PM to 06:00 AM as per EPCA direction =42/2=21.	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	131250	131250	-	-	-

23	Classic Mobile Stone Crusher Village Kheri Battar Charkhi Dadri , Latitude : 28.56034 , Longitude : 76.18539	-	-	-	-	-	-	334 Days (20.03.2019 to 16.02.2020 - Grap Period (79.5Days))	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	96875	96875	-	-	
24	Neelkanth Stone Crusher, Village Kheri Battar, Charkhi Dadri , Latitude : 28.56432 , Longitude : 76.18774	01.04.2014 to 24.07.2014=115 days	1.The consent was expired on 31.01.2014. 2.The unit has not applied for consent online. 3.The unit was in operation without CTO from Board.	718750	-	718750	Under process	-	-	-	-	-	-	
25	Om Shivam Stone Crusher, Kaliyana, Charkhi Dadri , Latitude : 28.573475 , Longitude : 76.200381	-	-	-	-	-	-	17.01.2020 to 13.02.2020	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	937500	175000	762500	Under process	As per the latest policy, the unit has deposited an amount of Rs.1,75,000/- out of the total Rs.9,37,500/-, for which the EC order has already been issued. Further, the case of the unit for revised EC has already been recommended to the Head Office for an amount of Rs.1,75,000/- instead of Rs.9,37,500/-.
26	Pooja Stone Crusher, Village Kaliyana, Charkhi Dadri , Latitude : 28.57135 , Longitude : 76.20255	-	-	-	-	-	-	19.01.2020 to 13.02.2020	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	81250	81250	-	-	
27	Rajbir Stone Crusher VPO Kheri Battar, Charkhi Dadri , Latitude : 28.557 , Longitude : 76.185	-	-	-	-	-	-	14.07.2021 to 25.09.2021 (74 Days)	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	462500	462500	-	-	
28	Shree Shyam Stone Crusher Village Kheri Battar Charkhi Dadri , Latitude : 28.552194 , Longitude : 76.18184	-	-	-	-	-	-	11.10.2023 to 09.02.2024 (122 Days)	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	512500	-	512500	Order received recently	-
29	Sita Nath Stone Crusher, Village Kheri Battar, Charkhi Dadri , Latitude : 28.57041 , Longitude : 76.18556	01.04.2014 to 24.07.2014=115 days	1.Not submitted running schedule for collection of Air sample. 2.Not submitted the analysis report under Air act for 2013-14. 3.Not submitted legal source of raw material.	718750	-	718750	Under process	-	-	-	-	-	-	
30	United Stone Crusher, Village Kheri Battar, Charkhi Dadri , Latitude : 28.552834 , Longitude : 76.183333	-	-	-	-	-	-	16.01.2023 to 20.05.2023 = 124 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	775000	775000	-	-	
31	Yash Stone Crusher, Kheri Battar, Charkhi Dadri , Latitude : 28.575427 , Longitude : 76.194513	-	-	-	-	-	-	03.05.2023 to 08.09.2023=128 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	800000	800000	-	-	
32	New Baba Pir Stone Crusher, Kheri Battar, Charkhi Dadri , Latitude : 28.55394 , Longitude : 76.18944	-	-	-	-	-	-	16.01.2023 to 18.05.2023=123 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	768750	-	768750	Yes	-
33	Anjani Stone Crusher, VPO Kheri Battar, Charkhi Dadri , Latitude : 28.56958 , Longitude : 76.17738	-	-	-	-	-	-	16.01.2023 to 20.05.2023=125 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	781250	-	781250	Yes	-
34	Vishnu Stone Crusher, Kheri Battar, Charkhi Dadri , Latitude : 28.55275 , Longitude : 76.178529	-	-	-	-	-	-	16.01.2023 to 18.05.2023=123 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	768750	768750	-	-	
35	Shiv Bhole Stone Crusher Village Kalali, Charkhi Dadri , Latitude : 28.5333 , Longitude : 76.18471	-	-	-	-	-	-	252 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	1575000	1575000	-	-	

36	Sadbhawna Stone Crusher, Village Kalali, Charkhi Dadri , Latitude : 28.53286 , Longitude : 76.179	-	-	-				04.11.2019 to 18.12.2019 & 26.10.2019 to 03.11.2019 and 19.12.2019 to 28.02.2020.	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	128128	128128	-		
37	Dalawas Stone Crusher, Vill Tiwala, Charkhi Dadri , Lat: 28.57375 Long: 76.113843	-	-	-				16.01.2023 to 16.05.2023=1 21 days	APCM found not adequate as per notification dated 11.05.2016	756250	-	756250	Under process	-
38	Haryana Stone Crusher, Village Tiwala, Charkhi Dadri , , Latitude : 28.334992 , Longitude : 76.71338	-	-	-				04.11.2019 to 18.12.2019 & 26.10.2019 to 03.11.2019 and 19.12.2019 to 19.02.2020.	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	218750	218750	-		-
39	Laxmi Mining Company, Village Tiwala, Charkhi Dadri Lat: 28.5672 Long: 77.119906	-	-	-				16.01.2023 to 16.05.2023	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	1528125	1528125	-		-
40	Larsen and Toubro Limited, Vill Kheri Battar Charkhi Dadri , Latitude : 28.333099 , Longitude : 76.111652	-	-	-				16.01.2023 to 19.05.2023	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	775500	775500	-		-
41	Sunrise stone Crusher, Village Kheri Battar, Charkhi Dadri Lat: 28.558610 Long: 184577	01.04.2014 to 24.07.2014=115 days			718750	-	718750	Under process	-	-	-	-		-
									1. Not submitted running schedule for collection of Air sample. 2. Not submitted the analysis report under Air act for 2013-14. 3. Not submitted legal source of raw material.					
42	Arya Stone Crusher , Jhojhu Kalan, Charkhi Dadri , Latitude : 28.519273 , Longitude : 75.998983	-	-	-				20.1.2020-17.3.2020	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	181250	-	181250	Under process	-
43	Baba Hari Dass Stone Crushing Co Vill-Birhi Kalan , Charkhi Dadri , Latitude : 28.615755 , Longitude : 76.140889	-	-	-				09.10.2023 to 18.12.2023=7 0-26(GRAP period)=44 Days	Covered Shed found broken & sample of process emission collected from the premises on 09.10.2023 and sample parameters are found exceeding as per report No. 515-16 dated 14.10.2023	275000	275000	-		-
44	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Charkhi Dadri , Latitude : 28.609568 , Longitude : 76.139991	-	-	-				11.10.2023 to 11.12.2023=6 1-26(GRAP period)=35 Days	Covered shed partially provided, but broken on vibration screen section. Dust suppressing system not maintained and provided as per notification dated 11.05.2016.	218750	218750	-		-
45	Bhai Ji Stone Crusher Village Ramalwas, Charkhi Dadri , Latitude : 28.499361 , Longitude : 76.149556	-	-	-				29.4.19-21.6.19	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	421875	421875	-		-
46	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Charkhi Dadri , Latitude : 28.603857 , Longitude : 76.138952	-	-	-				265	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	1656250	1656250	-		-

47	Indian Stone Crusher, Jhojhu Kalan, Charkhi Dadri , Latitude : 28.495667 , Longitude : 76.155408	-	-	-			29.4.2019-28.5.2019	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	234375	234375	-		-
48	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri , Latitude : 28.607536 , Longitude : 76.139411	17.03.18 to 14.06.18=90 Days	1.The unit had not provided enough number of sprinklers 2.The unit had not provided adequate wind breaking wall 3.The unit had not provided proper shed & metalled road 4.The unit had not provided sufficient number of plantation 5.The unit had not obtained CTE/CTO 6.The unit had not provided telescopic chute	562500	-	562500	Under process	-	-	-	-		-
49	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri , Latitude : 28.607636 , Longitude : 76.139411	-	-	-			25.03.2019 to 18.03.2020	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	409375	409375	-		-
50	Jai Hind Stone Crushing Co., Village Birhi Kalan, Charkhi Dadri , Latitude : 28.605863 , Longitude : 76.139633	-	-	-			19.10.2022-1.1.2023	Not provided proper wind breaking wall. Not provided adequate nos. of sprinklers.	325000	325000	-		-
51	Jhojhu Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri , Latitude : 28.49786 , Longitude : 76.15549	-	-	-			29.4.2019-21.6.2019	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	421875	421875	-		-
52	Kanhaiya Stone Crusher Vill-Birhi Kalan, Charkhi Dadri , Latitude : 28.60889 , Longitude : 76.14006	-	-	-			19.10.2022 to 01.01.2023 = 75-22 (GRAP period) = 53 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	325500	325500	-		-
53	Karan Stone Crusher, Village Asawari, Charkhi Dadri , Latitude : 28.55442 , Longitude : 76.14017	-	-	-			23.07.2021 - 25.09.2021(65 Days)	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	-	-	-		406250
54	Maha Laxmi Stone Mills, Vill Mankawas, Charkhi Dadri , Latitude : 28.633178 , Longitude : 76.168507	-	-	-			23.3.2021-17.5.2021	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	350000	350000	-		-
55	Mahaluxmi Stone Crusher Village Birhi Kalan, Charkhi Dadri , Latitude : 28.610786 , Longitude : 76.139212	17.03.2018 to 04.05.2018 = 49 days	1.Not installed APCM as per notification dated 11.05.2016	306250	-	306250	Under process	19.10.2022 to 01.01.2023 = 74-22 (GRAP period) = 52 days & 08.02.2023 to 17.03.2023 = 38 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	562500	562500	-	-
56	Mayur Stone Crusher, Village Birhi Kala, Charkhi Dadri , Latitude : 28.608907 , Longitude : 76.140478	17.03.2018 to 04.05.2018 = 49 days	1.Not installed APCM as per notification dated 11.05.2016	306250	-	306250	Under process	-	-	-	-		-

57	New Rapid Stone Crusher old Name Jai baba Shyam Stone Crusher, Birhi Kalan, Charkhi Dadri , Latitude : 28.609588 , Longitude : 76.139908	-	-	-				4.11.2019-18.12.2019 & 26.10.2019-3.11.2019 and 19.12.2019-18.3.2020	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	187500	187500	-		
58	Om Shiv Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri , Latitude : 28.4953 , Longitude : 76.15334	-	-	-				29.4.2019-21.6.2019	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	421875	421875	-		
59	Shiv Shankar Stone Crusher Vill-Birhi Kalan, Charkhi Dadri, Latitude : 28.604583, Longitude : 76.139016	17.03.2018 to 01.06.2018 = 77 Days	1. Not provided adequate covered shed. 2. Not provided adequate wind breaking wall. 3. Not provided sufficient number of sprinklers. 4. Not provided adequate metalled road 5. Not provided adequate tree plantation. 6. Not provided interlocking system. 7. Not provided adequate size of water tank	481250	-	481250	Under process	20.10.2022 to 01.01.2023=7 3-22(GRAP period)=51 Days & 10.10.2023 to 02.11.2023 = 24 Days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016 & The wind breaking wall found broken near vibratory screen section and not found as per notification dated 11.05.2016. Dust suppressing system not maintained and provided as per notification dated 11.05.2016.	318750	318750	-		
60	Shiva Stone Crusher, Village Birhi Kalan, Charkhi Dadri , Latitude : 28.607476 , Longitude : 76.139843	-	-	-				11.10.2023 to 11.12.2023=6 1-26(GRAP period)=35 Days	Covered shed not adequate & Dust suppression system not adequate	218750	218750	-		
61	Shree Ram Stone Crusher, Vill. Mankawas, Charkhi Dadri , Latitude : 28.62986 , Longitude : 76.16616	-	-	-				123 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	265625	265625	-		
62	Shree Shyam Stone Crusher Village Jhojhu Kalan, Charkhi Dadri , Latitude : 28.534031 , Longitude : 76.17939	-	-	-				23.7.2021-25.9.2021	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	406250	406250	-		
63	Shri Ram Stone Crusher, Village Jhoju Kalan, Charkhi Dadri , Latitude : 28.5525 , Longitude : 76.1886	-	-	-				50 days & 67.5 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	734375	734375	-		
64	Sohna Stone Crusher, Village Ramalwas, Charkhi Dadri , Latitude : 28.488275 , Longitude : 76.142962	-	-	-				29.042019 to 21.06.2019 = 54 days & 19.10.2023 to 02.11.2023=15 Days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	515625	515625	-		
65	Suraj Stone Crushing CO., Village Mankawas, Charkhi Dadri , Latitude : 28.63098 , Longitude : 76.16718	-	-	-				15.03.2019 to 29.04.2020 = 412-18-47-37-153 (GRAP & COVID period) = 157 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	150000	150000	-		

66	Trishul Stone Crushing Mills Vill- Jhoju Kalan, Charkhi Dadri , Latitude : 28.48553, Longitude : 76.14218	-	-	-				08.03.2019 to 14.02.2020 = 344-45-33.5 (GRAP period 78.5 days) = 265.5 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	1662500	-	1662500	Yes	-	
67	Chaubisi Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri , Latitude : 28.61957 , Longitude : 76.16245	-	-	-				16.01.2023 to 12.05.2023 = 116 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	731250	731250	-		-	
68	Kumar Infra & Mining Projects, Village Jhoju Kalan, Charkhi Dadri , Latitude : 28.517939 , Longitude : 76.146773	-	-	-				16.01.2023 to 18.05.2023 = 123 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	768750	768750	-		-	
69	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri , Latitude : 28.5537 , Longitude : 76.0825	-	-	-				27.03.2019 to 28.02.2020 = 339-45-40.5 (GRAP period 85.5 days) = 253.5 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	1584375	1584375	-		-	
70	Dadri Stone Crusher Village Manakawas Tehsil Charkhi Dadri , Latitude : 28.63064 , Longitude : 76.16746	-	-	-				09.12.2019 (GRAP period)	Unit found in operation during Grap period	1000000	-	1000000	Yes	-	
71	Jai Bajrang Bali Stone Crusher, Village Ramlawas, Charkhi Dadri , Latitude : 28.489756 , Longitude : 76.144567	-	-	-				29.04.2019 to 21.06.2019 = 54 days & 19.10.2023 to 02.11.2023=15 Days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	515625	421875	93750	Yes	-	
72	Shivalik Stone Crusher, Village Mankawas, Charkhi Dadri , Latitude : 28.63141 , Longitude : 76.16787	01.04.14 to 24.07.14=115 Days		1. The consent was expired on 31.01.2014. 2. The unit has not applied for consent online. 3. The unit was in operation without CTO from Board.	718750	718750	-	-	-	-	-	-		-	
73	Thadeshri Stone Crusher Vill- Mankawas, Charkhi dadri , Latitude : 28.63167 , Longitude : 76.16521	-	-	-				09.12.2019	(Operating during GRAP period)	1000000	1000000	-		-	
74	kanshi Ram Stone Crusher, Village Mankawas, Charkhi Dadri , Latitude : 28.63169 , Longitude : 76.16838	-	-	-				16.01.2023 to 12.05.2023 = 116 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	725000	725000	-		-	
75	Gawar Construction Ltd., Village Mankawas, Charkhi Dadri , Latitude : 28.63162 , Longitude : 76.16637	-	-	-				16.1.2023- 12.5.2023	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	731250	731250	-		-	
76	Anjani Mata Stone crusher Village Pichopa Kalan, Charkhi Dadri , Latitude : 28.55136 , Longitude : 76.09074	30.07.2014 to 16.09.2014=49 Days		1. Not submitted consent to operate obtained from board. 2. Not submitted running schedule for collection of Air sample. 3. Not submitted the analysis report under Air act for 2013-14. 4. Not submitted legal source of raw material.	306250	-	306250	Under process	16.01.2023 to 16.05.2023=121 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	756250	-	756250	Yes	-

77	Ashu Stone Crusher Vill. Manakawas, Charkhi Dadri, Latitude : 28.62931, Longitude : 76.16593	-	-	-			16.01.2023 to 12.05.2023=17 Days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	731250	-	731250	Yes	-
78	Chirag Stone Crusher, Village Birhi Kalan, Charkhi Dadri, Latitude : 28.607425, Longitude : 76.141398	-	-	-			11.10.2023 to 19.12.2023=69-26(GRAP period)=43 Days	Covered shed not adequate & Dust suppression system not adequate	268750	268750	-		-
79	Dada Gosai Stone Crushing Mills, Mankawas, Charkhi Dadri, Latitude : 28.62828, Longitude : 76.16504	-	-	-			16.01.2023 to 12.05.2023=17 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	-	-	-		731250
80	Dosti Stone Crusher, Village Asawari, Charkhi Dadri, Latitude : 28.54845, Longitude : 76.17875	01.04.14 to 24.07.14=115 Days	1.The consent was expired on 31.01.2014. 2.The unit has not applied for consent online.	718750		718750	Under process	16.01.2023 to 19.05.2023	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	-	-	-	-
81	Himalya Stone Crusher Village Jhojhu Kalan, Charkhi Dadri, Latitude : 28.5216309, Longitude : 76.150838	-	-	-			29.04.2019 to 21.06.2019 = 54 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	421875	-	421875	Yes	-
82	Jai Bajrang Bali Stone Crusher, Village Mankawas, Charkhi Dadri, Latitude : 28.627984, Longitude : 76.164989	-	-	-			16.01.2020 to 14.02.2020 = 84-26-29 (GRAP period)=29 days	(As Per A/R No. 332-333 dated 23.01.2020 parameters were exeding the prescribed limit	181250	181250	-		-
83	Luxmi Stone Crusher, Asawari, Charkhi Dadri, Latitude : 28.53612, Longitude : 76.1769	-	-	-			16.01.2023 to 18.05.2023=123 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	768750	-	768750	Under process	-
84	Mahadev Stone Crushing Co., Village Jhojhu Kalan, Charkhi Dadri, Latitude : 28.486071, Longitude : 76.142128	-	-	-			29.04.2019 to 21.06.2019 = 54 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	421875	-	421875	Under process	-
85	Peer Baba Stone Crusher, Village Asawari, Charkhi Dadri, Latitude : 28.536242, Longitude : 76.175489	-	-	-			16.01.2023 to 18.05.2023=123 Days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	768750	-	768750	Under process	-
86	Pokhar Stone Crusher, Vill. Ramalwas, Charkhi Dadri, Latitude : 28.49682, Longitude : 76.15	-	-	-			29.04.2019 to 21.06.2019 = 54 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	421875	-	421875	Yes	-
87	Shree Balaji Stone Crusher, Village Pichopa Kalan, Charkhi Dadri, Latitude : 28.55199, Longitude : 76.09076	26.04.2016 to 24.06.2016=60 days	1.Unit was violating the siting parameter as per schedule-I notification dated 18.12.1997 2.Unit was non-complying as per schedule-II notification dated 18.12.1997 3.Unit is operating without CTE/CTO from Board 4.Not installed APCM as per notification dated 18.12.1997 5.Unit is polluting emitting.	375000	-	375000	Under process	-	-	-	-		-
88	Shree Ganpati Stone Crushing Mills, Village Ramalwas, Charkhi Dadri, Latitude : 28.5703, Longitude : 76.1867	-	-	-			29.04.2019 to 28.05.2019 = 30 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	234375	234375	-		-

89	Shree Shyam Grit Udyog Vill-Ramalwas, Charkhi Dadri , Latitude : 28.501 , Longitude : 76.147	-	-	-	-	-	16.01.2023 to 18.05.2023=123 days	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	768750	-	768750	Yes	-
90	Shri Dada Devi Nath Stone Crusher, Village Pichopa Kalan, Charkhi Dadri , Latitude : 28.5325832 , Longitude : 76.0756637	26.04.2016 to 24.06.2016=60 days	1.Unit is operating without CTE/CTO from Board 2.Not installed APCM as per notification dated 18.12.1997 3.Unit is polluting emitting.	375000	-	375000	Under process	-	-	-	-	-	-
91	Shri Ganesh Ji Stone Crusher Vill Pichopa Kalan Charkhi dadri , Latitude : 28.542649 , Longitude : 76.089912	-	-	-	-	-	16.01.2023 to 20.05.2023	Not provided aduated green belt As per DFO report	-	-	-	-	781250
92	Shyam Grit Udyog Village Pichopa Kalan Charkhi Dadri , Latitude : 28.552 , Longitude : 76.0883	-	-	-	-	-	03.05.2023 to 29.08.2023=119 days (Not provided adequate green belt)	Not adequate green belt as per DFO report in compliance of notification dated 11.05.2016	940625	196875	743750	Under process	-
93	Goyat Stone Crusher, Village Pandwan Charkhi Dadri , Latitude : 28.622506 , Longitude : 76.163098	-	-	-	-	-	04.09.20 to 24.11.20	1. Not provided proper metal road. 2. Not provided proper plantation i.e. two rows of plants with barricade of flexible cloth or wind breaking wall etc as per notification dated 11.05.2016 3. Not provided adequate nos. of sprinklers. 4. Not provided inter locking system to ensure regular operation of sprinklers system. 5. Not maintained log Book for APC. 6. Not provided wind breaking wall as per stone. 7. Not provided telescopic chute.	512500	-	512500	Order received recently	-
94	Jai Bhawani Stone Crusher, Ramalwas, Charkhi Dadri , Latitude : 28.497083 , Longitude : 76.150397	-	-	-	-	-	20.01.2020 to 19.02.2020	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	-	-	-	-	193750
95	Jyoti Stone Crushers Village Pandwan Charkhi Dadri , Latitude : 28.614222 , Longitude : 76.162595	-	-	-	-	-	22.08.20 to 20.10.20 = 60 Days	1. Not provided adequate wind breaking wall as per stone crusher notification dated 11.05.2016. 2.2. Not provided proper metal road. 3.Not provided wetting and cleaning of the ground at the time of inspection. 4.Not provided two rows of plants & barricade as per notification dated 11.05.2016 5.Not provided enough number sprinklers. 6.Not provided inter locking system. 7.Not maintained log book for APCM 8.Sample of inward/outward emission collected from the premises of unit on dated 22.08.2020 and as per Analysis Report dated 26.08.2020 and parameters are found exceeding the prescribed limits	375000	-	375000	Order received recently	-
96	Suman Stone Crusher, V.P.O-Pichopa Kalan, Charkhi Dadri , Latitude : 28.5325832 , Longitude : 76.0756637	-	-	-	-	-	17.10.2019 to 19.02.2020=126-45-36 (GRAP period) = 45 days & 29 days	Not adequate shed and not adequate wind breaking wall as per notification dated 11.05.2016	462500	462500	-	-	-

97	Shree Radhey Stone Crusher, Village- Birhi Kalan, Charkhi Dadri. Latitude : 28.609897 Longitude: 76.37858							30.12.2021 = 1 Day	Running in violation of GRAP	1000000		1000000	Yes	
Total				9181250	2156250	7025000				50341503	34616503	15725000		2112500

